

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2507/96
MA-117/98

New Delhi this the 13th day of January, 1998.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Dr. R.K. Navlakha,
R/o DII/215, West Kidwai Nagar,
New Delhi. Applicant

(through Sh. Ajit Puddiserry, advocate)

versus

1. Union of India through
the Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi.
2. The Chairperson,
U.P.S.C.,
Dholpur House,
Shahjahan Road,
New Delhi.
3. The Secretary,
Department of Personnel & Training,
Ministry of Home Affairs,
North Block,
New Delhi.
4. Dr. B. Chakravorty,
Former Medical Superintendent,
Safdarjung Hospital,
R/o Pocket 4/5, House No. 4578,
Vasant Kunj,
New Delhi.
5. Dr. S.P. Aggarwal,
Addl. Director General Health
Services, Nirman Bhawan,
New Delhi.
6. Dr. G. Ramdas,
Consultant, Rehabilitation,
Ram Manohar Lohia Hospital,
New Delhi.
7. Dr. K.K. Jain,
Dean, Maulana Azad Medical College,
New Delhi.
8. Dr. Saraljeet Sehgal,
Director, Microbiology,
National Institute of Communicable
Diseases, New Delhi.

9. Dr. K.B. Logani,
Dy. Director General (Medical)
Directorate General of Health
Services, Nirman Bhawan,
New Delhi.

.... Respondents

(16)

(through Mrs. Raj Kumari Chopra for official respondents
and Sh. P.P. Khurana for R-5)

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

The applicant has filed MA-117/98 seeking permission to withdraw the OA-2507/96. The same is allowed. Accordingly, the original application is dismissed as withdrawn with liberty to file fresh O.A. as and when any cause of action arises.


(S. P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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